

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

10. IA/395/2022- R/Plan IA 1407/2021 IA 1851/2023 IA/1578/2021  
IA/2534/2021 IA/2532/2023 in C.P. (IB)/1224(MB)2020

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Anand Rathi Global Finance Limited**  
**V/s**  
**Premier Limited**

**Section: 30 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

PCA Sanjay Kumar Ruia appeared for the Petitioner through VC, Counsel, Nausher Kholi a/w Heena Girnari appeared for the RP, Ms. Kanak Jani, Resolution Professional present in person through VC, Counsel, Rohit Gupta a/w Abha Patel and Mohammed Varawala appeared for the Respondent in IA 2532 of 2023, Sr. Counsel, Gayatri Singh a/w Shreya Mohapatra appeared for the Applicant in IA 1407 of 2021 and IA 1851 of 2023, Counsel, Hemant Sethi a/w Devanshi Sethi appeared for the Applicant in IA 2543 of 2021 and Counsel, Karan Bhide a/w Aakash Shah appeared in IA 1578 of 2021. By consent of the parties list all these Applications on **18.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**